

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1460
ANSWERED ON:29.10.2008
LICENCE TO PHARMACEUTICAL COMPANIES
Adsul Shri Anandrao Vithoba

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to issue compulsory licence to pharmaceutical companies for manufacturing medicines in the interest of public health;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which the proposal is likely to be implemented in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) There is no such proposal under consideration of the Ministry of Health and Family Welfare.
- (b) & (c) Does not arise.